

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 16.08.2016
COURT NO. : 11
ITEM NO. : 45

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 27045-46 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.P. POWER CORP. LTD. ETC. ETC.

...PETITIONER(S)

VERSUS

RAKESH KUMAR AND ORS. ETC. ETC.

...RESPONDENT(S)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 11.07.2016, with an office report dated 09.07.2016 when the Court was pleased to pass the following Order:

“In view of letter circulated by learned counsel for respondent No. 1, four weeks' time is granted to file additional counter affidavit. List thereafter.”

It is submitted that Mr. E.C. Agrawala, Advocate has not filed the Additional Counter Affidavit on behalf of Respondent No. 1 so far in view of his letter dated 08.07.2016.

Service of Show Cause Notice is not complete on Respondent Nos. 2 to 5 in SLP © No. 27045/2014 and Respondent No. 2 in SLP © No. 27046/2014 so far

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 12th day of August, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Pradeep Misra, Advocate

Mr. E.C. Agrawala, Advocate

ASSISTANT REGISTRAR